

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 194
ANSWERED ON 02.02.2021

ALLOCATION FOR RURAL DEVELOPMENT SCHEMES

194. SHRI DIBYENDU ADHIKARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has failed in the efficacy of the rural schemes due to their poor implementation process and if so, the details thereof;
- (b) whether the Government has not yet sanctioned the allocated funds for Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) and Pradhan Mantri Awas Yojana (Rural) for 2019 -2020 and 2020-2021 and has changed the revised budget over (-)2 percent for 2020-21;
- (c) if so, the budget allocation and expenditure sanctioned from 2017-18 till December 2020; and
- (d) the present status of women Self-Help Groups (SHG) under MUDRA scheme during the last five years?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): No, Sir. The Ministry of Rural Development accords emphasis on proper implementation of all its rural development schemes. In order to ensure the programme benefits reach the rural poor, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development programmes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee (“DISHA”) meetings, National Level Monitors, Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. As per the reports/returns received from the state governments/UT Administrations, the implementation of these programmes have been found to be satisfactory. Third-Party evaluation of the Schemes is also carried out regularly and actions, as appropriate, are taken on the findings.

(b)&(c): The person days generated, allocations of fund and release under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three years and current year are detailed below:

(Rs. in crore)					
S. No	Financial Year	Person days generated (figure in crore)	Budget Estimate	Revised Budget	Total Funds Released
1	2017-18	233.74	48,000.00	55,167.06	55,659.93

2	2018-19	267.96	55000.00	61,830.09	62,125.07
3	2019-20	265.39	60000.00	71,001.81	71,020.35
4	2020-21	318.7 (As on 29.01.2021)	61500.00	1,11,500.00*	90,111.99 (As on 29.01.2021)

*There was a budget allocation of Rs. 61,500 crore at BE for Mahatma Gandhi NREGA and the allocation has been increased to Rs. 1,11,500 crore at RE during 2020-21.

Under Pradhan Mantri Awaas Yojana-Gramin(PMAY-G), the overall target is to construct 2.95 Crore houses during the period 2016-17 to 2021-22, wherein 1 Crore houses were set to be achieved in Phase-I (2016-17 to 2018-19) and 1.95 Crore houses in Phase-II (2019-20 to 2021-22). A total of 1.26 crore houses have been constructed so far as on 28th January, 2021.

The details of Budget Estimate (B.E), Revised Budget(R.E) and expenditure for FY 2017-18 to FY 2020-21 for the scheme is given below:

(Rs. In crores)

S. No	Year	B.E	R.E	Funds released under Gross Budgetary Support (GBS)	Funds released under Extra Budgetary Resources (EBR)	Total Funds Released
1	2	3	4	5	6	7=6+5
1	2017-18	23000	22832.31	22572.29	7329.43	29901.72
2	2018-19	21000	19600	19307.95	10678.80	29986.75
3	2019-20	19000	18455.20	18119.61	10811.02	28,930.63
4	2020-21	19500	19500	18088.69	8133.62	26222.31 (As on 31.12.2020)

(d): In pursuance of the budget announcement made on 05th July 2019, "One woman in every SHG will also be made eligible for a loan up to Rs.1.00 lakh under the MUDRA Scheme", action was taken by Ministry of Rural Development for linkage of SHG members under the MUDRA Scheme. Based on the budget announcement, an advisory to all States was sent by Ministry of Rural Development. Till December 2020, 43306 women SHG members formed under *Deen Dayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM)* in rural areas have availed MUDRA loans from various banks.
